

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:260
ANSWERED ON:26.11.2010
DISPLACEMENT OF TRIBALS
Jeyadural Shri S. R.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has examined the issues arising out of Construction of dams including the Polavaram dam and its impact on the tribals and forest dwellers who reside nearby;
- (b) if so, the details thereof?
- (c) whether the Government proposes to examine the cultural problems being faced due to such displacements of tribals;
- (d) if so, the details thereof; and
- (e) the steps taken by the Union Government in this regard?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI KANTILAL BHURIA)

(a) to (e) : A statement is laid on the Table of the House.

Statement referred to in parts (a) to (e) of the Lok Sabha Starred Question No. 260 for 26.11.2010 regarding "Displacement of Tribals".

(a)to(e) : Yes, Sir. The Ministry of Tribal Affairs accords clearance to Resettlement and Rehabilitation (R&R) Plans of irrigation/flood control projects only, submitted by the State Governments/Project Authorities. This Ministry had given conditional clearance to the R&R Plan of Indirasagar (Pollavaram) Project in West Godavari district of Andhra Pradesh vide letter dated 17.4.2010.

Ministry of Tribal Affairs has formulated a draft National Tribal Policy to address critical issues concerning tribals such as lower Human Development Index, poor infrastructure, diminishing control over the natural resource base, persistent threats of eviction from their habitat, Protection of Cultural and Traditional Rights, exclusion from mainstream society, inequality in distribution of wealth and opportunities, non-empowerment and to ensure their active and informed participation in development.